

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1184/2020**

This the 15th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Rouf Ahmad Mir, Aged about 58 years, S/o Late Habibullah Mir, R/o Brain Nishat Srinagar and 3 ors.

.....Applicants

(Advocate:- Mr. F.A. Bhat)

**Versus**

1. State of J&K through Commissioner-Secretary to Govt, Forest Department, Civil Secretariat, Jammu-Srinagar and 3 ors. ....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicants submits that the matter has become infructuous on account of subsequent developments which have taken place.

2. Accordingly, the T.A. is dismissed for having become infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**